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ITEM NO.MM-7

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No....in

CIVIL APPEAL NO(s). 7880-7882 OF 2011

SHAHANSHAL WALI & ORS.

Appellant (s)

VERSUS

STATE OF U.P.& ORS.
(For direction)

Respondent(s)

Date: 11/12/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE RANJAN GOGOI

For Appellant(s) Mr. E.C. Vidya Sagar,Adv.

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay,Adv.

Mr. Kamlendra Mishra,Adv.

UPON hearing counsel the Court made the following
O R D E R

List I.A. for directions on Monday i.e. 16th December, 2013
before an appropriate Bench.

[Madhu Bala]
Court Master

[Savita Sainani]
Assistant Registrar